

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/10747/A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 5<sup>th</sup> October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/2886 dtd. 30.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.11.2024, along with station leave permission, from the evening of 06.11.2024 till the morning of 11.11.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

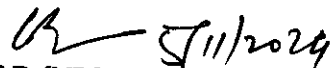
sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/10748/A, dated 5-11-24**

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**